

**IN THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD**

**WEDNESDAY, THE EIGHTEENTH DAY OF DECEMBER
TWO THOUSAND AND TWENTY FOUR**

PRESENT

**THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HON'BLE SRI JUSTICE J. SREENIVAS RAO**

INCOME TAX TRIBUNAL APPEAL NO: 122 OF 2023

Income Tax Tribunal Appeal under Section 260-A of the Income tax Act, 1961, against the order of the Income Tax Appellate Tribunal "A" Bench, Hyderabad (Assessment Year 2019-2020) dated 28-02-2023 in I.T.A.No. 7/Hyd/2023 preferred against the order of the Commissioner of Income Tax (Appeals)-12, Basheerbagh, Hyderabad -500 004 dated in Appeal No. 10451/2018-19 dated 30-11-2022, preferred against the order of the Asst. Commissioner of Income Tax, Central Circle Central Circle -2 (3) Hyderabad dated 23/03/2022 in PAN AFQPA 3437

Between:

The Principal Commissioner of Income Tax-Central, Hyderabad.

...APPELLANT

AND

Smt. Andem Sandhya Reddy, C/o M.V. Prasad, Sanath and Rajasekhara, C.As 8-2-120/86/3, Krishna Sindhu Residency, Road No.03, Banjara Hills, Hyderabad 500034
PAN No. AFQPA3437A **...RESPONDENT**

Counsel for the Appellant: Ms. K. MAMATA CHOUDARY

Counsel for the Respondent: SRI P. SOMA SHEKAR REDDY

The Court delivered the following Judgment :

THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE

AND

THE HON'BLE SRI JUSTICE J.SREENIVAS RAO

INCOME TAX TRIBUNAL APPEAL No.122 of 2023

JUDGMENT: *(Per the Hon'ble the Chief Justice Alok Aradhe)*

Ms. K.Mamata Choudary, learned Senior Standing Counsel for Income Tax Department for the appellant.

2. Learned Senior Standing Counsel for the appellant seeks leave of this Court to withdraw the appeal in the light of the Circular No.09/2024, dated 17.09.2024, with the liberty to revive the same in case the subject matter of the appeal falls in any of the exceptions provided in the Circular No.5/2024 dated 15.03.2024.

3. Accordingly, the appeal is dismissed as withdrawn in terms of the liberty as prayed for.

Miscellaneous applications pending, if any, shall stand closed. However, there shall be no order as to costs.

Sd/- K. SRINIVASA RAO
JOINT REGISTRAR

//TRUE COPY//

SECTION OFFICER

To

1. The Income Tax Appellate Tribunal, Hyderabad "A" Bench, Hyderabad
2. The Commissioner of Income Tax (Appeals)-12, Basheerbagh, Hyderabad.
3. The Asst. Commissioner of Income Tax, Central Circle Central Circle -2 (3) Hyderabad.
4. One CC to SRI. K. MAMATA, Advocate [OPUC]
5. One CC to SRI. P. SOMA SHEKAR REDDY, Advocate [OPUC]
6. Two CD Copies

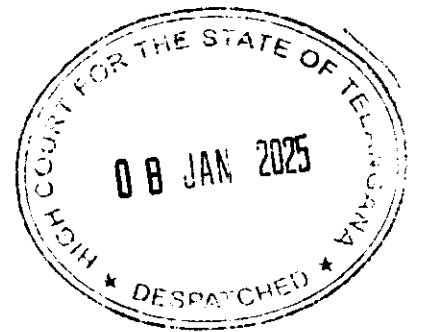
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HIGH COURT

DATED:18/12/2024

ORDER

ITTA.No.122 of 2023



**Dismissing the ITTA as
Withdrawn without Costs**

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